

'A'

Off 80788

Serial No. of Order	Date of Order	Order with Signature
6.	22.12.88	Hearing date is fixed to 4-1-89 Wide order passed in OA 52/88 today. Vice-Chairman KA Member(J)
7	4.1.89	Proc. Cene is adjourned to 11/15 January, 1989 for further hearing as per orders passed on OA 52/88 today. Vice-Chairman KA Member(J)
8	11.1.89	Heard Mr. R. B. Mohapatra, learned Counsel for the applicant and Mr. S. C. Roy, learned Standing Counsel (Income-Tax) at some length. Hearing is concluded. Judgement is dictated and pronounced in open Court vide separate sheets attached to the case records of O.A.52 of 1988. This application is accordingly disposed of leaving the parties to bear their own costs. Vice-Chairman KA Member (Judicial)